

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1574
TO BE ANSWERED ON 31ST JULY, 2024**

IMPLEMENTATION OF 5G TECHNOLOGY

**1574 SHRI SAPTAGIRI SANKAR ULAKA:
SHRI ANTO ANTONY:
SHRI BENNY BEHANAN:
SHRI K SUDHAKARAN:
SHRI HARISH CHANDRA MEENA:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) the details of quarterly adoption rates of 5G technology in India since its implementation in October 2022;
- (b) Whether the Government has undertaken any initiatives for building 5G infrastructure and for promoting R&D, if so, the details thereof; and
- (c) whether the Government has taken any steps to develop and deploy new use cases for consumers for widespread adoption of 5G technology and if so, details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) Adoption rate of any technology can be assessed through the growth of its user base and installed infrastructure. Accordingly, cumulative quarter-wise growth of data users of 5G services and installed 5G Base Transceiver Stations (BTSs), is provided at **Annexure-I**.
- (b) & (c) Government has taken several initiatives for proliferation of 5G services, which, inter alia, include the following:
 - i. Assignment of sufficient spectrum for mobile services through auction.
 - ii. Spectrum sharing, trading and surrender has been permitted as per extant Notice Inviting Application (NIA) terms & conditions and guidelines issued from time-to-time.
 - iii. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
 - iv. Notification of Right of Way (RoW) Rules and launch of PM GatiShakti Sanchar portal has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
 - v. Provision has been made in RoW Rules for application and time-bound permission for usage of street furniture for installation of small cells and telegraph line.

Apart from above mentioned policy interventions, Government has also initiated several steps, to promote Research & Development (R&D) as well as to develop and deploy new use cases for widespread adoption of 5G technology, inter-alia, including the following:-

- Indigenous 5G test beds :- The Indigenous 5G test beds have been made available for usage by various organizations including Start-ups and Micro, Small & Medium Enterprises (MSMEs).
- 5G Use Case Labs :- Steps have been initiated to set up one hundred 5G Use case labs at higher educational institutions across all States/Union territories to facilitate the development, experimentation of 5G applications in various socioeconomic verticals.
- Indigenous 5G Technology :- Centre for Development of Telematics (C-DoT), a telecom R&D centre of Government of India, has indigenously built 4G solution which is currently being deployed in the BSNL network. 5G Non-Standalone (NSA) converged core (supporting 4G/5G data/voice) has also been developed by C-DoT and is ready for deployment. Further, Open Radio Access Network (ORAN) compliant 5G equipment is also being developed by C-DoT.

Annexure-I

Annexure to Lok Sabha Unstarred Question No. 1574 to be answered on 31.07.2024.

Quarter wise count of data users of 5G services and installed 5G Base Transceiver Stations (BTSs):

Quarter Ending	Count of data users of 5G services (in crores)	Count of 5G BTSs installed in the country
As on 30.04.2023	5.9	175006
QE Jun-23	7.6	274174
QE Sep-23	9.9	365655
QE Dec-23	13.1	412214
QE Mar-24	15.8	435720
As on 31.05.2024	17.9	446000
